

[*Translation*]**Bogus Passport and Visa**

2021. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of persons who indulge in the trade of bogus passport and visa is increasing in the country;

(b) whether the employees of the concerned department are suspected to be involved in this affairs;

(c) if so, whether Government propose to hold an enquiry in this matter;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The registration, investigation, detection and prevention of crime is the responsibility of the State Governments/ Union Territory Administrations. The information regarding the number of persons who indulge in the trade of issue of bogus passport and visa is not compiled by the central agencies.

(b) The Ministry of External Affairs have informed that they have not come across any case where employees of the Passport Of-

fices were suspected to be involved in the affairs of issue of bogus passport.

(c) to (e). Do not arise.

[*English*]**Assistance for Development of Western Ghats**

2022. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of PLANNING be pleased to state:

(a) whether Union Government have given financial assistance for the development of the Western Ghats to the Government of Kerala;

(b) if so, the amount allocated and the amount spent by the State Government for implementation of the Scheme during the last three years;

(c) whether the State Government was required to refund the unutilised amount of the assistance; and

(d) if so, the details thereof?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) Yes, Sir.

(b) The amount released to Kerala for the development of Western Ghats and the amount actually utilised for the purpose during the last three years is given below:

<i>Year</i>	<i>Released</i>	<i>Rs. in lakhs Expenditure</i>
<i>1</i>	<i>2</i>	<i>3</i>
1986-87	509.00	488.67
1987-88	507.18	439.88
1988-89	430.00	385.58

(c) and (d). The amount released to the Government of Kerala, under Western Ghats Development Programme during 1986-87, 1987-88 and 1988-89 could not be spent in full resulting in holding of unspent balances by the State Government. Normally, such unspent balances are not allowed to be carried forward, but Western Ghats Development Programme being a Special Area Programme to tackle Special Problems, it was decided in 1987 that the State Govts. could send proposals to utilise the accumulated unspent balance at the end of 1987-88. No such proposals to utilise the unspent balance was received. Therefore, the unspent amount of Rs. 134.72 lakhs, which was already available with the State Govt. was adjusted while releasing the Special Central Assistance to the Govt. of Kerala for 1988-89 under Western Ghats Development Programme.

[*Translation*]

Educated and uneducated unemployed in the country

2023. SHRI CHHITUBHAIGAMIT: Will the Minister of PLANNING be pleased to state:

(a) the number of educated and uneducated unemployed persons in the country at the beginning of the Seventh Five Year Plan;

(b) the number of persons who were to be provided employment by the end of the Seventh Plan and the number out of them who were provided employment; and

(c) whether any time bound programme has been prepared by Government to provide full time employment to all the educated and uneducated persons of the country and if so, the details thereof?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMEN-

TATION (SHRI MADHAVSINH SOLANKI): (a) to (c). The Seventh Plan document has estimated the backlog of usual status unemployment at the beginning of the Seventh Five Year Plan at 9.20 million for the age group 5+ (of which 3.7 million were educated); and the net addition to the labour force in this age group was estimated to be around 39.38 million. During Seventh Five Year Plan period it is expected that the additional employment of the order of 40.36 million Standard person. Years would be generated with an implied growth rate of 3.99% per annum. Exact details of the number of unemployed persons provided with employment are not available.

[*English*]

Seminar on Land Reforms

2024. SHRIMATI BASAVARAJESWARI: Will the Minister of PLANNING be pleased to state:

(a) whether a seminar on Land Reforms was held in New Delhi in June, 1989;

(b) if so, the issues discussed and suggestions made in the seminar; and

(c) the extent to which the land ceiling is being uniformly applied in all States?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) Yes, Sir.

(b) While reviewing the status of land reforms in a historical perspective, the Seminar focussed on policies related to tenancy, ceiling, re-distribution of land, maintenance of land records, consolidation of holdings, and protection of the interests of weaker sections. The main suggestions made in this regard were: